

**Central Administrative Tribunal
Principal Bench**

**CP No.751/2015
in
OA No.4207/2013**

New Delhi, this the 09th day of December, 2015

**Hon'ble Mr. Justice Syed Rafat Alam, Chairman
Hon'ble Dr. Birendra Kumar Sinha, Member (A)**

Shri Dharmendra Pandey
Secretary
Jharkhand Human Rights Commission,
State Government of Jharkhand,
At Golchakkar, HEC Premises,
Ranchi 834004. ... Applicant.

(By Advocate : Shri Balendu Shekhar, Ms. Somya Rathore and Shri Akshay Abrol)

Versus

1. Shri Deepak Gupta
Chairman
Union Public Service Commission,
Dholpur House,
Shahjahan Road,
New Delhi. ... Respondents.
2. Shri Sanjay Kothari
Secretary
Ministry of Personnel, Public Grievances and Pensions
Department of Personnel and Training,
Union of India,
New Delhi. ... Respondents.

: O R D E R (ORAL) :

Hon'ble Mr. Justice Syed Rafat Alam, Chairman :

Shri R. N. Singh holding brief for Shri R. V. Sinha, learned counsel appeared on behalf of Respondent No.1.

2. At the outset, learned counsel for the applicant sought leave to withdraw this Application with liberty to file another one with appropriate

parties. The CP is accordingly dismissed as withdrawn with the aforesaid liberty. If such application is filed by 14.12.2015, the same shall be listed before this very bench on 17.12.2015.

(Dr. B. K. Sinha)
Member (A)

(Syed Rafat Alam)
Chairman

/pj/